NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No. 185/252/HDB/2017		
NAME OF THE COMPANY	Croyant Sofware Technologies Private Ltd		
NAME OF THE PETITIONER(S)	Croyant Sofware Technologies Private Ltd		
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. And know	AdvocH.	9440569156	M. Aus

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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<u>ORDER</u>

Heard Mr.M.Anil Kumar, Learned Counsel for Petitioner.

C.A. is allowed by a separate order.

Member (T)

Member (J)

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